

Annexure-3

Name of the Corporate Debtor: MR Nirman Private Limited ; Date of commencement of Liquidation: 13/11/2025; List of stakeholders as on: 23/01/2026

(Amount in Rs.)

| Sl. No. | Name of the Creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks |
|---------|----------------------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|-------------------------------------|----------------------------|---|--------------------------|------------------------------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | % share in total of claims admitted | | | | | |
| 1 | UCO Bank,Dum Dum,Branch, Kolkata | AAACU3561B | 18.09.2024 | 80,98,490.50 | 80,96,714.53 | Secured | Nil | 1.87% | Nil | Nil | 1,775.97 | Nil | Till date, no claim has been submitted to the Liquidator by the secured financial creditor. However, in terms of Regulation 38 of the IBBI (Liquidation Process) Regulations, the claim admitted during the CIRP in respect of the secured financial creditor shall be deemed to have been admitted by the Liquidator. |
| | | | | 80,98,490.50 | 80,96,714.53 | | - | 1.87% | | | 1,775.97 | - | |